

giving the required information. [See Appendix VII, annexure No. 48.]

(b) and (c). The details asked for are not readily available and the time and labour expended on their collection would not be commensurate with the results.

**ANCIENT MONUMENTS**

**747. Shri Bhakta Darshan:** Will the Minister of Education be pleased to state:

(a) the number of ancient protected monuments in the five hill districts of Uttar Pradesh, namely, Dehra Dun, Tehri-Garhwal, Garhwal, Almora and Naini Tal; and

(b) whether any more monuments from these places are proposed to be taken over by the Archaeological Department and if so, what are their details?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) The information is as follows:

District	No. of ancient protected monuments.
Almora	23
Dehra Dun	4
Garhwal	5
Naini-Tal	1
Tehri-Garhwal	-

(b) No, Sir.

**NATIONAL SAVINGS CERTIFICATES**

**748. Shri Bhakta Darshan:** Will the Minister of Finance be pleased to state:

(a) whether the Authorised Agency system for the sale of National Savings Certificates has been a success in the States where it has been introduced; and

(b) whether it is proposed to extend this system to the remaining States also ?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) and (b). The results of the experiment in the three States where the system is being tried are yet to be assessed and a decision about its continuance or extension can be taken only after this is done. The States concerned will shortly be asked to express an opinion.

**EX-SERVICEMEN'S POST-WAR RECONSTRUCTION FUND**

**749. Shri Bhakta Darshan:** Will the Minister of Defence be pleased to state:

(a) what are the powers of the Government of India of superintendence and control over the State Committees of the ex-Servicemen's Post-War Reconstruction Fund;

(b) if so, how these powers are being actually utilised;

(c) the constitution of the State Committees; and

(d) whether there is a proposal to associate Members of Parliament, representing the States, with those Committees?

**The Deputy Minister of Defence (Sardar Majithia):** (a) The Government of India have no powers of control and superintendence over the State Committees.

(b) Does not arise.

(c) The State Committee consists of—

(i) Governor or Rajpramukh as chairman in his personal capacity;

(ii) three members nominated by the chairman; and the

(iii) fourth by the Commander-in-Chief of the army.

(d) No, Sir. It is entirely at the discretion of the chairman to nominate any member including an M.P. on the Committee.

**INDIAN ARMY HEADQUARTERS (EAST PUNJAB AREA)**

**750. Shrimati Renu Chakravarty:**

(a) Will the Minister of Defence be pleased to state how many persons have so far been recruited for Defence Services through the Employment Exchanges at Indian Army Headquarters in the East Punjab Area?

(b) Have there been any cases of dismissals due to political reasons?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Information is being collected and will be laid on the Table of the House in due course.

(b) No.

**कार्यपालिका परिषद् के सदस्य**

७५१. श्री आर० एन० सिंह: (क) क्या गृह-कार्य मन्त्री यह बतलाने की कृपा करेंगे कि १५ अगस्त, १९५७ से पूर्व कार्यपालिका परिषद् (एग्जेक्टिव काउन्सिल) के सदस्यों और उन के विभागीय सचिवों,